

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 2352/2019

this the 22nd day of October, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Peeyush Amal, age- 34 years
S/o Sh. Manohar Lal
Loco Pilot (Shunter)
Under Sr Section Engineer (Diesel)
Northern Railway
Shakurbasti, Delhi
R/o-W2, 62, Gali No-2, Floor No. 2, Rani Bagh, N.D.

...Applicant

(By Advocate: Mrs. Meenu Maine)

Versus

Union of India: through

1. Secretary
Railway Board
Rail Bhawan, New Delhi.
2. General Manager
Northern Railway
Baroda House, New Delhi.
3. Divisional Railway Manager
Northern Railway
State Entry Road, New Delhi.
4. Sr Divisional Personnel Officer
Northern Railway
DRM's Office
State Entry Road, New Delhi.
5. Sr Section Engineer (Diesel Shed)
Northern Railway
Shakurbasti, Delhi.

...Respondents

(None)

ORDER (ORAL)

Mr. S.N. Terdal :

Heard Mrs. Meenu Maine, counsel for applicant. None appeared for respondents.

2. The applicant has filed representation dated 01.05.2019 to the respondents. Counsel for applicant submits that this OA may be disposed of directing the respondents to consider the aforesaid representation of the applicant.
3. In view of the same, without going into the merit, OA is disposed of with direction to the respondents to dispose of the representation dated 01.05.2019 of the applicant within three months from the date of receipt of certified copy of this order. Until then, no coercive action shall be taken against the applicant by the respondents.

There shall be no order as to costs.

(A.K. Bishnoi)
Member (A)

(S.N. Terdal)
Member (J)

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